

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 606
ANSWERED ON 03/02/2026**

DELETION OF JOB CARDS

606. Shri Lalji Verma:

Shri Kalyan Banerjee:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of job cards removed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) from the financial year 2019-20 to 2024-25 along with the reasons for removal, State and year-wise;**
- (b) the details of workers removed for the period from 2019-20 to 2023-24 for reluctance to work, State and year-wise particularly in Ambedkar Nagar Lok Sabha Constituency of Uttar Pradesh;**
- (c) whether the Government has issued any guidelines for reinstatement of wrongly removed job cards or labourers, if so, the details of process prescribed for reinstatement of genuine beneficiaries and if not, the reasons therefor;**
- (d) whether Aadhaar-based payment or authentication compliance has resulted in exclusion of eligible beneficiaries, if so, the details thereof, State-wise; and**
- (e) the details of grievance redressal mechanism available for wrongful deletions and the number of grievances resolved?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (c): Under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) updation/deletion of Job Cards is a regular exercise undertaken by the States/UTs. Job cards are deleted mainly for the reasons such as fake/duplicate/incorrect job cards, family shifted from Gram Panchayat permanently, Gram Panchayat classified as Urban and

there was only one member name in the job card he/she has expired etc.

To streamline the process of deletion of Job cards, Ministry of Rural Development has issued a Standard Operating Procedure (SOP) vide letter dated 25.01.2025 to all States/Union Territories, with clear guidelines for deletion and restoration of job cards. The SOP ensures compliance with the Mahatma Gandhi NREGS guidelines, promotes transparency, protects the rights of workers by defining conditions for deletion, setting up a grievance redressal mechanism, and ensure the settlement of pending liabilities if any before deletion/cancellation. Here it is stated that as per guidelines issued by this Department name of worker cannot be removed for the reason of reluctance to work.

The SOP emphasizes the importance of due process, including the publication of draft lists of job cards marked for deletion, verification at Gram Sabhas, and the right of appeal for affected workers. It also mandates the linking of job cards with Aadhaar to eliminate duplicate and fraudulent entries. These measures are aimed at preventing misuse of job cards while ensuring that genuine beneficiaries are not excluded.

States/UTs-wise number of job cards deleted from Mahatma Gandhi NREGS since 2019-20 to 2024-25 is given at Annexure-I. Further, State/Union Territory (UT)-wise details of number of workers deleted from job cards under Mahatma Gandhi NREGS during the financial years 2019-20 to 2023-24 are given at Annexure-II.

Note: As per NREGASoft, during the FY 2019-20 to 2024-25, total number of job cards deleted by the States/UTs was 457.97 Lakh while, in the same period total number of job cards added by the States/UTs was 653.72 Lakh.

Number of workers deleted from job cards in Ambedkar Nagar and Ayodhya district of Uttar Pradesh part of which is in Ambedkar Nagar LokSabha Constituency during the same period are given below:

| District | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 |
|-----------------------|----------------|----------------|----------------|----------------|----------------|
| Ambedkar Nagar | 4757 | 5384 | 7934 | 150137 | 109539 |
| Ayodhya | 719 | 1976 | 1684 | 44361 | 62877 |
| Total | 5476 | 7360 | 9618 | 194498 | 172416 |

(d): To ensure timely payment of wages to the beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) and to address the issues arising due to frequent changes in bank account numbers of the beneficiaries and subsequent non-updation, it was decided to implement AadharPayment Bridge System (APBS). This has been made mandatory with effect from 1st January 2024. Here, it is stated that of eligible beneficiaries cannot be excluded due to reason of non-linking of bank accounts with Aadhar.

(e): The Annual Master Circular provides for a dedicated Grievance Redressal Module in NREGASoft, which allows workers/citizens to lodge complaints and track responses, in addition to written complaints, telephone helplines and entries in the “Complaint Register” (one of the seven mandatory registers at GP level). The Centralized Public Grievance Redress and Monitoring System (CPGRAMS) is one of the major grievance redressal mechanisms available for lodging complaint.

Annexure-I

**Annexure referred to in reply to parts (a) to (c) of
Lok Sabha Unstarred Question No. 606 dated 03.02.2026.**

| States/UTs-wise number of job cards deleted from Mahatma Gandhi NREGS since 2019-20 to 2024-25 | | | | | | | |
|---|----------------------------|-----------------------------------|----------------|----------------|-----------------|-----------------|----------------|
| Sl. No. | State | Number of Job-Card deleted | | | | | |
| | | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 |
| 1 | Andhra Pradesh | 24248 | 3426 | 185079 | 2882724 | 370326 | 148478 |
| 2 | Arunachal Pradesh | 7311 | 6151 | 9596 | 8875 | 12869 | 15651 |
| 3 | Assam | 65699 | 96586 | 76244 | 157138 | 282142 | 576220 |
| 4 | Bihar | 77290 | 182407 | 1273514 | 5870225 | 2112092 | 981284 |
| 5 | Chhattisgarh | 129658 | 170304 | 139660 | 264839 | 294544 | 399026 |
| 6 | Goa | 1 | 8 | 11 | 21 | 24 | 53 |
| 7 | Gujarat | 40314 | 131080 | 40289 | 146141 | 338533 | 53616 |
| 8 | Haryana | 5083 | 15413 | 8531 | 11028 | 8834 | 6237 |
| 9 | Himachal Pradesh | 4057 | 8000 | 10351 | 18119 | 15543 | 4559 |
| 10 | Jammu And Kashmir | 33032 | 94078 | 37635 | 38388 | 73015 | 30123 |
| 11 | Jharkhand | 50568 | 89427 | 228674 | 954252 | 324524 | 176956 |
| 12 | Karnataka | 27534 | 7197 | 41843 | 203185 | 96036 | 27286 |
| 13 | Kerala | 17725 | 23773 | 27340 | 110722 | 218752 | 89300 |
| 14 | Ladakh | 675 | 1336 | 889 | 1421 | 897 | 452 |
| 15 | Madhya Pradesh | 513979 | 1062861 | 1100109 | 366349 | 695278 | 51890 |
| 16 | Maharashtra | 22105 | 48460 | 28201 | 72863 | 37625 | 26449 |
| 17 | Manipur | 3961 | 11126 | 4449 | 3153 | 5778 | 6395 |
| 18 | Meghalaya | 8017 | 8119 | 5449 | 3832 | 15375 | 13181 |
| 19 | Mizoram | 6607 | 9896 | 8580 | 4149 | 4902 | 9988 |
| 20 | Nagaland | 9999 | 1136 | 1797 | 2528 | 3759 | 8999 |
| 21 | Odisha | 121028 | 313621 | 793292 | 2370031 | 523622 | 286009 |
| 22 | Punjab | 16675 | 14330 | 65858 | 340659 | 69225 | 20981 |
| 23 | Rajasthan | 80406 | 117660 | 129285 | 634800 | 393797 | 55563 |
| 24 | Sikkim | 1302 | 784 | 1343 | 1409 | 2133 | 1969 |
| 25 | Tamil Nadu | 33148 | 126017 | 155065 | 315049 | 653677 | 633820 |
| 26 | Telangana | 4084 | 5282 | 15976 | 510683 | 84744 | 80166 |
| 27 | Tripura | 8571 | 8684 | 5951 | 5938 | 20798 | 8742 |
| 28 | Uttar Pradesh | 99849 | 201871 | 582074 | 4858064 | 3315158 | 91568 |
| 29 | Uttarakhand | 7370 | 16508 | 26004 | 148098 | 44229 | 45150 |
| 30 | West Bengal | 10554 | 19374 | 27741 | 2177536 | 169691 | 9026 |
| 31 | Andaman And Nicobar | 1930 | 1528 | 448 | 143 | 70 | 308 |
| 32 | Dn Haveli And Dd | 0 | 0 | 0 | 0 | 2 | 14 |
| 33 | Lakshadweep | 2 | 1 | 8 | 18 | 52 | 37 |
| 34 | Puducherry | 126 | 245 | 258 | 4394 | 606 | 480 |
| | Total | 1432908 | 2796689 | 5031544 | 22486774 | 10188652 | 3859976 |

Annexure-II

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 606 dated 03.02.2026.

| State/Union Territory(UT)-wise number of workers deleted from job cards under Mahatma Gandhi NREGS during the financial years 2019-20 to 2023-24. | | | | | | |
|--|----------------------------|----------------------------------|----------------|-----------------|-----------------|-----------------|
| SI. No. | State | Number of workers deleted | | | | |
| | | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 |
| 1 | Andhra Pradesh | 211267 | 181014 | 618582 | 7517856 | 1096736 |
| 2 | Arunachal Pradesh | 28621 | 23422 | 35053 | 34433 | 58257 |
| 3 | Assam | 227261 | 268422 | 345666 | 608253 | 792138 |
| 4 | Bihar | 147381 | 267823 | 2002521 | 8900402 | 3178680 |
| 5 | Chhattisgarh | 501629 | 639811 | 540686 | 1186037 | 1395412 |
| 6 | Goa | 2 | 14 | 22 | 24 | 34 |
| 7 | Gujarat | 154654 | 435435 | 143195 | 559478 | 975994 |
| 8 | Haryana | 14281 | 30479 | 17023 | 17997 | 18939 |
| 9 | Himachal Pradesh | 18855 | 34197 | 45819 | 78439 | 77015 |
| 10 | Jammu And Kashmir | 92619 | 255607 | 112814 | 107120 | 212281 |
| 11 | Jharkhand | 109402 | 182440 | 462251 | 2030163 | 654727 |
| 12 | Karnataka | 123550 | 57101 | 250665 | 855967 | 547661 |
| 13 | Kerala | 49287 | 55289 | 72189 | 348598 | 540033 |
| 14 | Ladakh | 2480 | 3303 | 2686 | 7130 | 3209 |
| 15 | Madhya Pradesh | 1813001 | 3823679 | 4540607 | 1471373 | 2698235 |
| 16 | Maharashtra | 98526 | 210868 | 229270 | 428628 | 227851 |
| 17 | Manipur | 29830 | 64315 | 54240 | 90027 | 127349 |
| 18 | Meghalaya | 34042 | 31556 | 20707 | 20466 | 118486 |
| 19 | Mizoram | 31245 | 35061 | 20414 | 10269 | 15010 |
| 20 | Nagaland | 41988 | 4934 | 7630 | 15155 | 21754 |
| 21 | Odisha | 441314 | 1097748 | 2605164 | 7686413 | 1499868 |
| 22 | Punjab | 35200 | 33095 | 128296 | 598046 | 127741 |
| 23 | Rajasthan | 537168 | 818142 | 793487 | 3046893 | 2151059 |
| 24 | Sikkim | 3638 | 3122 | 4623 | 4528 | 8792 |
| 25 | Tamil Nadu | 121125 | 417563 | 440825 | 782200 | 1690416 |
| 26 | Telangana | 11135 | 129577 | 61278 | 1723810 | 302478 |
| 27 | Tripura | 29185 | 35817 | 29874 | 37486 | 103710 |
| 28 | Uttar Pradesh | 202170 | 398460 | 1097908 | 8024982 | 5600653 |
| 29 | Uttarakhand | 18523 | 48363 | 66235 | 355786 | 124556 |
| 30 | West Bengal | 93725 | 130301 | 157309 | 8340066 | 603689 |
| 31 | Andaman and Nicobar | 3394 | 3324 | 909 | 320 | 190 |
| 32 | Dn Haveli And Dd | 0 | 0 | 0 | 0 | 145 |
| 33 | Lakshadweep | 2 | 2 | 11 | 63 | 86 |
| 34 | Puducherry | 683 | 1374 | 1865 | 49528 | 2068 |
| | Total | 5227183 | 9721658 | 14909824 | 54937936 | 24975252 |
